

Gratuity for Working Journalists

- *42. { Shri S. M. Banerjee:
Shri Shree Narayan Das:
Shri Radha Raman:
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 1331 on the 8th September, 1961 and state the further progress made in bringing legislation before Parliament providing for compulsory gratuity to working journalists who have worked in an institution for more than ten years?

The Deputy Minister of Labour (Shri Abid Ali): The matter is still under examination. Necessary legislation will be brought before Parliament as soon as possible.

Durand Line and McMahon Line

- *43. { Shri Nath Pai:
Shri P. G. Deb:
Shri M. B. Thakore:
Shri P. C. Borooah:
Shri Aurobindo Ghosal:
Shri D. C. Sharma:
Shri Vidya Charan Shukla:
Shri Mahanty:
Shri N. R. Muniswamy:
Shrimati Maimoona Sultan:

Will the Prime Minister be pleased to state:

(a) whether Government have taken note of the report appearing in the Press that the Durand Line is an internationally recognised boundary between Pakistan and Afghanistan but the McMahon Line which divides India and China has never received any international recognition; and

(b) if so, what action has been taken by the Government of India to counter this statement and place the real facts before the public and press?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Government of India's stand in regard to

the so-called MacMahon Line has been repeatedly made clear over the last few years. Attention in this connection is invited to the correspondence published in White Papers and to pages 103 to 115 of the Report of the Indian and Chinese Teams of Officials which deal with the question of the validity of the Line.

Deportation of Shri Mohan Laxman Ranade to Portugal

*44. Shri Hem Barua: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 612 on the 10th August, 1961 and state:

(a) whether any reply has been received in regard to the protest lodged against the deportation of Shri Mohan Laxman Ranade to Portugal; and

(b) if so, the details thereof?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) No reply has been received from the Government of Portugal. The Embassy of the United Arab Republic through whom the protest was lodged are continuing to pursue the matter.

(b) Does not arise.

Joint Management Councils

*45. Shri Anthony Pillai: Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 608 on the 10th August, 1961 and state:

(a) whether the postponed meeting with representatives of major undertakings was later held for discussing the question of setting up Joint Management Councils;

(b) if so, what are the conclusions arrived at at this meeting; and

(c) the decision taken by Government on the conclusions arrived at by the Committee?

The Deputy Minister of Planning and Labour and Employment (Shri L. N.